

F.No. A-22011/01/2011-AD.II  
Government of India  
Ministry of Corporate Affairs


New Delhi, dated 05.07.2012

**Office Order**

After approval by the competent authority, the following transfer is ordered :

SL	Name	From	To
1	Sh. CV Sanjeevan, STS	Bench officer in CLB Mumbai	DD in RD Mumbai
2	Sh. SP Sawant, JTS	AROC in ROC Mumbai	Bench officer in CLB Mumbai
3	Sh. Ajay Kumar Meena, JTS	AOL in ROC cum OL Jammu	AOL in OL Ahmedabad

2. All transferred officers are required to relieved today. No leave is to be sanctioned to any of the transferred officers, after this order.

  
5/7/12  
(R.K. Pandey)

Under Secretary to the Government of India  
Telefax: 2338 3507

To

1. All 3 transferred officers.
2. PS to CAM
3. PS to MOS (CA)
4. Sr. PPS./PPS/PS to Secretary, SS, JS(A), JS(R), JS(M), D.II(UCN), D.II(RC), EA, FA
5. All RDs, Secretary, CLB, ROC Mumbai, ROC cum OL Jammu, OL Ahmedabad
6. SO, Ad.II --- for personal file, circular folder, guard file, etc.
7. E-Gov.Cell --- for loading in Employees Corner ('Transfers')